

Annexure - 2															
Name of the corporate debtor: - Aerens Jai Realty Private Limited															
Date of commencement of Liquidation - 01.10.2024 (Order received on 04.10.2024)															
List of Unsecured Financial Creditors as on 22.07.2026															
(Amount in Rs.)															
Sl No.	Name of creditors	Identification No.	Details of Claims received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set - off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Wheteher Related Party?	% of voting share in COC					
1	M B Agritech private Limited	LUFC-002	12/11/2024	1,151,901	1,151,901	Unsecured		-		7.74%		-	-	-	As per the new Amendment
2	Avtar Singh Gill Prena	LUFC-003	01/10/2023	5,869,304	5,869,304	Unsecured		-		39.43%		-	-	-	Claim admitted which filed at the time initiation of CIRP
3	Desh Raj Manghal	LUFC-004	11/10/2024	2,205,637	2,202,566	Unsecured		-		14.80%		-	3071	-	As per the new Amendment
4	Alka 'Gulati	LUFC-005	24/11/2024	2,172,869	2,172,869	Unsecured		-		14.60%		-	-	-	As per the new Amendment
5	Gurmeet Singh Kochar Legal heir of Sh Dilip Singh Arshi	LUFC-006	26/11/2024	3,458,117	3,458,117	Unsecured		-		23.23%		-	-	-	As per the new Amendment
6	Mr Sudesh (As per Account Mrs Dholly)	LUFC-007	25/08/2023	30,000	30,000	Unsecured		-		0.20%		-	-	-	Claim admitted which filed at the time initiation of CIRP
Grand Total				14,887,828	14,884,757	-		-		100.00%		-	-	-	-